

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: DELHI.

REGN.NO. CA 749/89

Shri Brij Nath Singh Applicant

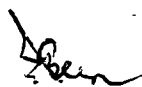
Vs.


State Council of Education Respondent
Research & Training

11.4.1989

Applicant through Shri D.S.Chaudhary, Counsel.

Learned counsel for the applicant seeks
to withdraw this application. The application is
dismissed as withdrawn.


(T.S.OBEROI)
MEMBER(J)


(KAUSHAL KUMAR)
MEMBER(A)